

(a) and (b). The number of applications for new capital issues (including bonus issues) from the leading industrial houses in 1970-71 was 131. Out of these, the number of applications for expansion and new units were 24 and 6 respectively. Details of the applications received are given in the statement laid on the Table of the House. [Placed in Library. See No. LT-241/71]

(c) and (d). 83 applications were approved, 26 applications were rejected and 22 applications are under examination.

(e) Out of the 26 applications rejected, 25 were in respect of bonus issues and were turned down since (i) guidelines prescribed for bonus issue proposals were not satisfied (22 cases), (ii) the applicant companies had more than 60% foreign participation and they were asked to submit their applications together with proposals for issue of additional capital so as to bring down the ratio of foreign holding to 60% (2 cases), (iii) the applicant banking company needed cash issue and not bonus issue (1 case). The remaining one case which was for preference issue was rejected since the applicant company proposed 10% dividend which was in excess of the permissible limit of 9.5%.

**Progress Made in Popularising
Mock Parliament
Programme**

642. SHRI S. C. SAMANTA : Will the MINISTER OF PARLIAMENTARY AFFAIRS (SANSADIYA KARYA MANTRI) be pleased to state :

(a) the progress made in popularising mock or mimic Parliaments among the school children in Delhi and whether the programme is likely to be expanded in the current year ;

(b) in view of the success of the programme in Delhi, whether the programme is likely to be introduced in other Centrally administered areas as well as other States ; and

(c) if so, what are the prospects of a beginning being made in the year 1971-72 ?

THE MINISTER OF PARLIAMENTARY AFFAIRS, AND SHIPPING & TRANSPORT (SANSADIYA KARYA TATHA NAUWAHAN AUR PARIWAHAN MANTRI) (SHRI RAJ BAHADUR) : (a) So far five Mock Parliament Competitions have been organised in the Higher Secondary Schools, Delhi commencing from the year 1966-67 and the Sixth Competition will be organised during the current year when schools reopen after summer recess,

(b) Pursuant to one of the recommendations of the 7th All India Whips Conference, the Governments of States/Union Territories have already been addressed to draw up a scheme for Mock Parliament Competition on the lines of the Scheme prevalent in the Educational Institutions in Delhi.

(c) Nine States and three Union Territories have intimated that they have made a beginning in the introduction of similar schemes.

**Air India's earnings due to
operation of Jumbo Jets**

643. SHRI S. C. SAMANTA :
SHRIM. RAM GOPAL
REDDY :

Will the Minister of TOURISM & CIVIL AVIATION (PARYATAN AUR NAGAR VIMANAN MANTRI) be pleased to state :

(a) whether there is any likelihood of earnings of Air India going up as a result of operation of Jumbo Jets and if so, to what extent ;

(b) the number of jumbo jets purchased and ordered to be purchased with their cost price and expenditure incurred in bringing them to India up-to putting them in service ; and

(c) what is the number and schedule of inaugural flights of the jumbo jets arranged or being arranged ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (PARYATAN AUR NAGAR VIMANAN MANTRI) (DR. KARAN SINGA) : (a) Air-India have budgeted for an increase in their revenues from the operation of Jumbo Jets during the year 1971-72 by Rs. 31.95 crores.

(b) Of the four Boeing 747 (Jumbo Jet) aircraft on order Air-India have already received two and the remaining two are expected to be delivered in March/April 1972. The cost of the first two aircraft is Rs 34.76 crores including airframe, engines and furnished equipment, and those of the third and fourth Rs. 31.45 crores (approximately). The delivery flight expenses of bringing the first two aircraft to India were Rs. 2.36 lakhs.

(c) The following inaugural flights are scheduled to be operated :

- Two from Bombay to London,
- Two from London to Bombay,
- Two from Bombay to New York, and
- Two from New York to Bombay

The date of operation of the first Bombay-London flight was 24.5.71.

The dates of the other inaugurals have not yet been finalised.

British and West German Engineering Firms keeping out Indian Firms from Contracts

644, SHRI S. P. BHATTACHARYYA : Will the Minister of EDUCATION AND SOCIAL WELFARE (SHIKSHA AUR SAMAJ KALYAN MANTRI) be pleased to state :

(a) whether Government are aware that the British and West German Engineering firms try to keep Indian engineering firms out of contracts by the ruse of British engineers in charge of development projects, insisting on Indians with British engineering degrees ;

(b) whether such instances happening in African countries were pointed out by the President of the Institution of Engineers ;

(c) whether Government propose to take up the matter with the concerned Government ; and

(d) if so, when and if not, the reasons therefore ;

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE (SHIKSHA AUR SAMAJ KALYAN MANTRALAYA MFN UP-MANTRI) (SHRI D. P. YADAV) : (a) No such case has come to the notice of Government.

(b) The Institution of Engineers has no information readily available.

(c) and (d). Do not arise.

Loan from Canada

645 SHRI S. P. BHATTACHARYYA : Will the Minister of FINANCE (VITTA MANTRI) be pleased to state :

(a) whether Government of India have signed an agreement with the Canadian Government for a loan of Rs. 28 crores for the import of industrial materials, and

(b) if so, the main features of the agreement

THE MINISTER OF FINANCE (VITTA MANTRI) (SHRI YESHWANT RAO (HAVAN)) : (a) and (b). A development loan agreement for Ca 40 million (about Rs. 28 crores) was signed with the Canadian Government on April 7, 1971. The loan is intended for financing the import of certain industrial commodities and fertilizers from Canada. It is repayable over a period of 50 years inclusive of a 10 year grace period with no interest or any other service charge.